

plased to state the time by which telephone connections will be provided to those who applied for them during 1969-70 under 'Special Category' (Delhi circle)?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): Information is being compiled and will be placed on the table of the Lok Sabha

Case of sending out of Antiques stolen from collection of Maharaja of Jaipur

5071 **SHRI SHASHI BHUSHAN** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Mr Oscar Lenaman, a Ford Foundation Consultant, was involved in sending out antiques stolen from private collection of Maharaja of Jaipur in February-March, 1969,

(b) whether the prosecution in his case was hushed up as the persons who enquired into the case belonged to the Ford Foundation and instead the Curator was convicted, and

(c) if so the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) Shri Sangram Singh the then Director, City Palace Museum, Jaipur sold 37 paintings to Mr Oscar Leneman who arranged to send these paintings to New Jersey, USA These paintings were, however, recovered in transit

(b) and (c) All the persons involved have been challenged in the court No one belonging to the Ford Foundation was involved in this case

Issue of Licence for Manufacture of Tractors

5072 **SHRI J P. DUBE:** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

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(a) the names of firms to whom Letters of Intent and Industrial Licences have been issued for manufacture of tractors in India and the progress made by them so far;

(b) which of them have applied for import of SKD and CKD tractors;

(c) the number of tractors allowed for import during 1972 and 1973 and what will be the percentage of Indian parts in each tractor on completion in India,

(d) how many of them in SKD and CKD condition have already been imported, and

(e) the basis on which this import of completely built-up tractors had been allowed?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) (a) and (b) (A) The undermentioned firms were issued Industrial licences during the period 1960-1966 —

- (1) M/s Tractors and Farm Equipment Ltd, Madras
- (2) M/s International Tractor Co of India Ltd Bombay
- (3) M/s Hindustan Tractors Ltd, Baroda
- (4) M/s Eicher Tractors India Ltd, Faridabad
- (5) M/s Escorts Ltd, Faridabad

These firms have been in regular production for a number of years

(B) The undermentioned firms have been granted licences during the period 1970-72 (The location of the factory is mentioned within brackets) —

- (1) M/s Kirloskar Tractors Ltd, (Nasik)
- (2) M/s Escort Tractors Ltd, (Faridabad).
- (3) M/s Harsha Tractors Ltd, (Loni-UP)

- (4) M/s. Perfect Tractors Ltd., (Patiala).
- (5) M/s. United Auto Tractors Ltd., (Hyderabad).
- (6) M/s. Byford Tractors Ltd., (Mohali-Punjab).
- (7) M/s. Punjab Tractors Ltd. (Mohali).
- (8) Hindustan Machine Tools Ltd., (Pinjore).
- (9) M/s. Raja Bahadur Motilal Poona Mills Ltd., (Poona).
- (10) M/s. Steyr India Ltd. (Bangalore).
- (11) M/s. Premier Irrigation Equipment Ltd. (Bulandshahr U.P.).
- (12) M/s. Automobile Products of India Ltd., (Pratapgarh-U.P.).

(i) M/s. Kirloskar Tractor Ltd., have been granted an import licence for CKD packs and are likely to commence production during the current financial year.

(ii) M/s. Escort Tractors Ltd, have already gone into production.

(iii) M/s. Harsha Tractors Ltd., have commenced assembly with imported SKD packs.

(iv) M/s. Perfect Tractors Ltd. have been granted an import licence for CKD packs which are expected to be received during the year 1973-74 when they are likely to commence production.

(v) M/s. United Auto Tractors have submitted an application for import of CKD packs. This is under examination.

(vi) M/s. Byford Tractors Ltd., have not made any progress in the implementation of their project.

(vii) The Punjab Tractors Ltd., are expected to go into production by September 1973.

(viii) Hindustan Machine Tools Ltd., has already commenced production.

(ix) M/s. Raja Bahadur Motilal Poona Mills Ltd. (Poona) are ready to go into production but are awaiting the test report on their prototype tractor from the Tractor Testing Station, Budni.

(x) M/s. Steyr India Ltd., are negotiating for acquisition of land in Bangalore for setting up their factory.

(xi) M/s. Premier Irrigation Equipment Ltd., are awaiting allotment of land for their factory by the Uttar Pradesh Government. In the meantime, they have started assembling a few tractors from imported SKD packs in a rented assembly shed at Ghaziabad.

(xii) M/s. Automobile Products of India Ltd., were granted the industrial licence only recently and no appreciable progress has been made as yet.

(C) The undermentioned parties have been issued letters of intent during the period 1970-72:-

- (1) Rajasthan State Industrial Development Corporation (Jodhpur).
- (2) M/s. Bharat Industries and Commercial Corporation Ltd. (Bharatpur-Rajasthan).
- (3) M/s. Larsen and Toubro Ltd. (Sahibabad-UP).
- (4) M/s. Burn and Co. Ltd. (Calcutta).
- (5) M/s. Dhanda Engineering Ltd., (Ballabgarh).

These parties do not appear to have taken any steps to implement their proposals.

(c) to (e). Government decided in December 1971 to import 20,000 tractors to meet the expected gap between the anticipated demand and the estimated production during the period upto December 1972. It was

proposed that these tractors would be imported partly in SKD and partly in CKD condition. No imports have so far been made. Contracts have not also been concluded with any foreign suppliers for these imports. It is not, therefore, possible to indicate the percentage of Indian components in the tractors that will be assembled from these imports.

Manufacture of T-25 Tractors

5073 SHRI RAMAVATAR SHASTRI Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the name of the firm which is manufacturing T-25 tractors?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) T-25 tractors are not being manufactured in the country at present. However, M/S Harsha Tractors Limited, New Delhi, have been granted an industrial licence to manufacture these tractors.

Interview of Section Officers for Promotion to the Grade of Under Secretary

5074 SHRI B K DASCHOWDHURY Will the PRIME MINISTER be pleased to state:

(a) whether an interview has been prescribed for selection of Section Officers of Central Secretariat Service for promotion to the grade of Under Secretary,

(b) whether no such interview is held while making similar selection for the post of Under Secretary in other Secretariat Services;

(c) whether standing instructions of Ministry of Home Affairs exist that personal interview is not regarded as necessary for selecting candidates for promotion and that panels of Officers

for promotion should be prepared on the basis of their record and conduct; and

(d) if so, the reaction of the Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):
(a) Yes, Sir.

(b) The other Secretariat Services are (i) the Railway Board Secretariat Service and (ii) the Indian Foreign Service (B). No interviews are held for selection to posts of Under Secretary and equivalent in those Services.

(c) and (d). Appointments to Grade I of the Central Secretariat Service (Under Secretary) are made in accordance with the Central Secretariat Service (Promotion to Grade I and Selection Grade) Regulations, 1964. Under the Regulations, the Selection Committee constituted for the purpose, with a Member of the Union Public Service Commission as its Chairman, is required to classify the officers in the field of consideration on the basis of merit. The Regulations do not provide for an interview of the concerned officers, nor do they preclude such an interview being held if the Selection Committee so decides. Unlike posts in the Railway Board Secretariat Service and the Indian Foreign Service (B) Grade I of the Central Secretariat Service is centralised with several Ministries/Departments participating. The field of consideration accordingly covers Section Officers working in different cadres. It was decided on the advice of the Union Public Service Commission that in addition to the assessment of the Confidential Reports, the candidates should be interviewed so that *inter-alia* any marked variations in the standard of recording Confidential Reports could thereby be corrected. The standing instructions referred to are presumably those contained in Ministry of Home Affairs O. M. No. 17/4/48-Ests, dated 16th April, 1952. Even those